

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1294&1302/2022 & IA (IBC)/936&937/2022 in CP (IB) No.320/7/HDB/2020
NAME OF THE COMPANY	GVK Industries Ltd
NAME OF THE PETITIONER(S)	Jammu & Kashmir Bank Ltd
NAME OF THE RESPONDENT(S)	GVK Industries Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA 1294/2022** – Learned Counsel for Applicant and Mr. Narender Naik, Learned Counsel for Respondent appeared via video conference.

**IA 936/2022 & IA 937/2022** – Learned Counsel for Applicant appeared via video conference. Mr.K.V.Raman, Learned Counsel for R11 appeared in person.

Heard Learned Counsels for both sides. While giving liberty to the Applicants and the contesting Respondents to file the Written Submissions, if any, not exceeding 5 pages within three days.

**Orders Reserved in IA 936/2022 and IA 937/2022.**

**IA 1302/2022** – Mr. Praveen Jain, Learned Counsel appeared via video conference.

List the matter alongwith IAs 1294 & 1302/2022 on 15.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

Syamala

**Sd/-**

**MEMBER (JUDICIAL)**